

setting up of sewage treatment plants, low cost sanitation, river front/bathing ghat development, etc. Implementation of NRCP works has led to reduction in pollution load draining into rivers as well as improving the environmental and sanitation conditions in the towns in which the programmes have been implemented.

NRCP has so far covered polluted stretches of 33 rivers in 76 towns spread over 15 States in the country at a sanctioned cost of ₹ 4801.57 crore and Central share of ₹ 2337.73 crore has been released to the State Governments for implementation of various pollution abatement schemes. Sewage treatment capacity of 2520.43 Mld (Million Litres per Day) has been created so far under the NRCP.

The strategies for conservation and rejuvenation of rivers in the country are revised from time to time in consultation with the State Governments and are ongoing processes. Works are taken up in identified polluted river stretches under the National River Conservation Plan on the basis of conformity with the guidelines, pollution status, prioritization, willingness of the State Governments to contribute their matching share and availability of Plan funds and incorporation of appropriate strategies.

Status of NGP in Bihar

†139. SHRI RAM NATH THAKUR: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) the number of cities in Bihar in which Namami Gange Project (NGP) for cleaning the Ganga is being implemented;

(b) the number of projects designed for each city, the desired/approved funds for them and the time by which the projects are set likely to be completed;

(c) whether it is a fact that the progress of these schemes is very slow; and

(d) if so, whether the agency, to which Government has assigned the task, would complete it on time and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SATYA PAL SINGH): (a) A variety of initiatives meant for cleaning of river Ganga including treatment of municipal sewage, industrial effluent, drain bio-remediation, river surface cleaning, rural sanitation, river front development, construction of ghats and crematoria, afforestation and biodiversity conservation, public outreach programme etc. have been taken up in Bihar. For pollution abatement, 26 sewerage infrastructure projects in 15

† Original notice of the question was received in Hindi.

different cities, at a sanctioned cost of ₹ 5030 crore have been taken up in Bihar, for creation of 598 Million Litres per Day (MLD) Sewage Treatment Plant (STP) capacity and 1743 kms. sewerage network. For better human river interaction, one river front development project, including development of 20 ghats and 6.6 km. of promenade, with sanctioned cost of ₹ 243.27 crore has been taken up. In phase-I, 16 ghats and 4.8 km. of promenade has been completed. Also, work for construction of 14 ghats and 1 crematorium at sanctioned cost of ₹ 63.78 crore have been taken up in addition to afforestation as per Detailed Progress Report (DPR) prepared by Forest Research Institute (FRI), Dehradun.

(b) The city-wise project details of the sewerage infrastructure works and ghat works in Bihar is given in the Statement (*See* below).

(c) and (d) State Project Management Group (SPMG) Bihar is the nodal agency in the State for implementation of various projects under Namami Gange. SPMG Bihar has identified Bihar Urban Infrastructure Development Corporation Limited (BUIDCo) as executing agency for sewerage works. During the implementation of projects bottlenecks like delay in tendering process, retendering, non-availability of land, legal issues, delay in permission from local authorities on road cutting/crossing etc. are encountered. The issues are resolved through continuous coordination with the State government at various levels, field visits and quarterly monitoring. Further in order to ensure effective implementation and timely completion of projects, project management consultants/supervision consultants are being appointed and attempts made to complete the projects as per timeline.

Statement

Details of NGP in Bihar

(A) City-wise details of the sewerage infrastructure projects in Bihar

Sl.No.	Town/City	Sanctioned Cost ₹ in crs.	Likely Completion time
1.	Begusarai	230.06	Jan., 2020
2.	Buxar	74.95	Feb., 2019
3.	Hajipur (Gandak)	305.19	Jan., 2020
4.	Munger	294.02	Jan., 2020
5.	Patna-Beur	68.16	Dec., 2019
6.	Patna Beur	225.77	Mar., 2020
7.	Patna-Karmalichak	77.04	Dec., 2019
8.	Patna-Saidpur	184.93	Dec., 2019

Sl.No.	Town/City	Sanctioned Cost ₹ in crs.	Likely Completion time
9.	Patna-Saidpur	268.63	Jan., 2021
10.	Patna-Karmalichak	277.42	Mar., 2020
11.	Patna-Pahari	191.62	May., 2020
12.	Patna-Pahari	184.86	May., 2020
13.	Patna-Pahari	356.37	May., 2020
14.	Patna-Mokama	53.81	Mar., 2019
15.	Patna-Barh	58.26	Feb., 2019
16.	Patna-Kankarbagh	578.89	Feb., 2021
17.	Patna-Digha	824.00	Dec., 2021
18.	Maner-Patna	41.36	Jun., 2020
19.	Sultanganj	60.22	Dec., 2019
20.	Naugachia	60.79	Dec., 2019
21.	Bhalgapur	254.13	Oct., 2020
22.	Sonepur	30.93	Feb., 2020
23.	Chhapra	236.15	May., 2020
24.	Fatuha	35.49	Jun., 2020
25.	Bakhtiyarpur	35.88	Jun., 2020
26.	Khagaria	21.00	Jun., 2020
GRAND TOTAL		5029.93	

(B) City-wise details of the ghats and crematoria projects in Bihar

Sl.No.	Stretch/Location	Sanction Project Cost (₹ in crore)	Targeted Completion
1.	Munger	3.55	March, 19
2.	Jamalpur	5.22	
3.	Sonepur	42.67	
4.	Hajipur	3.27	
5.	Buxar	9.07	
TOTAL		63.78	